

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
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Commercial Complex (BDA),  
Indiranagar,  
Bangalore - 560 038

Dated : 11.9.87

APPLICATION NO 763 /86(F)

W.P. NO —

Applicant

P. N. Pillai Vs.

Director Central Water Commission  
New Delhi - 110 001

To

1) Sri. P. N. Pillai

No. 165, 4th Main Road,  
Vyttilakaval,  
Bangalore - 3.

2) Sh. K. N. Chandra Shekhar

Advocate  
No: 35/1, Reddy Buildings  
1st main Road, Grandinagar, Bangalore - 9

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STAY

~~INTERIM ORDER~~ passed by this Tribunal in the above said

application on 11.9.87. Application in original To appear  
only  
on  
Advocate's  
copy  
in 2 sets are returned herewith.

SECTION OFFICER  
(JUDICIAL)

Encl : as above

Received both copies  
M. A. S. 11.9.87

8/1

A.N.763/87(F)

Date	Office Notes	Orders of Tribunal
11.9.1987		<p><u>KSPVC/LHAFM</u></p> <p><u>ORDER</u></p> <p>In this application made under Section 19 of the Administrative Tribunals Act, 1985, the applicant has challenged order No.14/1/86-CM&amp;V dated 3.9.1986 (Annexure H) of the Chairman, CWC and Appellate Authority (AA) and Order No.4/28-81-CM&amp;V dated 29.11.1985 (Annexure E) of the Member (Floods), CWC and Disciplinary Authority (DA).</p> <p>2. The last posting of the applicant before he was dismissed from service by DA on 29.11.1985 was at Guwahati of State of Assam. The authorities who have made the orders have their offices at New Delhi. The cause of action for the applicant, if any, in relation to the impugned order arose at New Delhi. In the light of the principles enunciated in A No.1628/86 and 47/87 DP ARYA V. UNION OF INDIA this application has to be presented either before Guwahati Bench or before the Principal Bench of the Tribunal at New Delhi and not before this Bench. For the very reasons stated in Arya's case we hold that we have no jurisdiction to entertain this application, therefore, direct return of the application to the applicant for representation before the appropriate Bench.</p> <p>bsv</p> <p><u>K.S. Puttaswamy</u> <u>SL</u> (K.S. PUTTASWAMY) <u>1987</u> <u>SL</u> VICE CHAIRMAN <u>L.H.A. REGO</u> 11.9.1987 MEMBER (A) 11.9.1987</p> <p><u>True Copy</u></p> <p><u>R. H. 11/9/87</u> SECTION OFFICER CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH BANGALORE</p>